

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016
APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

Dated: 8th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016

M/s Aravali Transmission Service Company Ltd. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aditya Shankar
Mr. Sameer Kumar
Mr. Prateek Singh Chaudhary
Ms. Nidhi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 to 4

APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

M/s Maru Transmission Service Company Ltd. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aditya Shankar
Mr. Sameer Kumar
Mr. Prateek Singh Chaudhary
Ms. Nidhi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 to 4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.01.2019**.

(S. D. Dubey)
Technical Member

ts/mk

(Justice Manjula Chellur)
Chairperson